COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 88 OF 2018 & IA NO. 300 OF 2018

Dated: 06th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Sukhbir Agro Energy Ltd.

... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Mr. Tushar Mathur

Counsel for the Respondent(s) : Mr. C.K.Rai

Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-2

ORDER

Learned counsel, Ms. Garima Srivastava, appearing for the second Respondent submitted that, she will file her reply in this matter during the course of the day. Learned counsel, Mr. tushar Mathur, appearing for the Appellant prays for 10 days time to enable him to file his rejoinder in this matter.

Submissions made by the learned counsel appearing for the first Respondent and the Appellant, as stated above, are placed on record.

Learned counsel appearing for the second Respondent submitted is permitted to file her reply in this matter during the course of the day in the Registry. Learned counsel appearing for the Appellant is permitted to file his rejoinder in this matter by 17.09.2018, after duly serving copy on the other side.

List this matter on <u>19.09.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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